

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P. (S) No.6629 of 2019

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|---------------------------------|------|------|------|-------------|
| Awadhesh Kumar Singh | | | | Petitioner |
| Versus | | | | |
| The State of Jharkhand & Others | | | | Respondents |

CORAM : HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. A.K. Sahani, Advocate
For the Respondents : Mr. Mukesh Kumar Sinha, Sr. S.C. I

08/08.07.2020 Heard Mr. A.K. Sahani, learned counsel for the petitioner, Mr. Mukesh Kumar Sinha, Sr. S.C. I, learned counsel for the respondents.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Mr. Mukesh Kumar Sinha, Sr. S.C. I, learned counsel for the respondents-State submits that he has not received instruction in view of order dated 10.06.2020 and he is going to file affidavit in this week.

Post this matter on 16th July, 2020.

(Sanjay Kumar Dwivedi, J.)

Anit